

OA 1321/94

19/12/94

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. J. S. Dhaliwal, J.M.

The similar cases are already listed for admission/hearing on 16.1.95. This case also be listed on that date along with those cases.

J.M.

W.P.
A.M.

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16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this O.A., see the common judgment passed in the leading case Ravi Shanker Malviya and others Versus Union of India and others passed on 16.1.1995, in terms of the said order is dismissed.

W.P.
A.M.

B.C.
V.C.

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